GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:4081
ANSWERED ON:03.08.2009
ATTROCITIES ON DALITS
Mahato Shri Narahari;Majumdar Shri Prasanta Kumar;Roy Shri Nripendra Nath

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Chairman, National Commission for Scheduled Castes(NCSC) has recently observed in the media that incidents of discrimination and atrocities against the dalits have been the highest in Uttar Pradesh;
- (b) if so, whether the Government has verified the observation made before the media by the head of NCSC or whether the observation was summary of any report already submitted to the Government;
- (c) if so, the details thereof; and
- (d) the steps initiated, if any, by the Government on the basis thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (D. NAPOLEON)

(a) to (d) The National Commission for Scheduled Castes (NCSC), has informed that its Chairman briefed the media on the issue of incidents of atrocities and rate of crimes committed against Scheduled Castes, on the basis of relevant data contained in the publication `Crime in Inida1 2005, 2006 and 2007 of the National Crime Records Bureau (NCRB), Ministry of Home Affairs.

The Ministry has been addressing the State Governments/Union Territory Administrations to implement the provisions of the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989 in letter and spirit.